

20

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

COMPANY APPLICATION NO. :

PETITION NUMBER : CP/14/2017

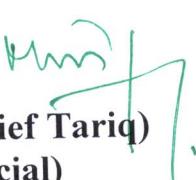
NAME OF THE PETITIONER(S) : IVY MOBILITY SOLUTIONS LTD

UNDER SECTION : 14(1) OF COMPANIES ACT 2013

S.No.	Name (in Capital)	Represented by	Signature
	B CHANDRA	PCS/Auth Rep Company	B Chandra

ORDER

Heard PCS Ms. B. Chandra representing the Applicant present. Order is reserved.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)